

Just merely procrastination will not help us. If everybody wants identity cards, have it. But find out the method. Do it, where is the procedure; Where is the money? This is very very important, We do not want impasse. It is also necessary that because of some proceedings in the Supreme Court, a decision cannot be implemented regarding the multi-member composition of the Election Commission. Therefore, it is high time that we clinch this issue.

Sir, I request the Government to make up its mind very soon, so that under your leadership also we can sort out this matter. We have taken some initiative, therefore, I request the Government to take a very-very urgent action.

SHRI VIDYACHARAN SHUKLA: There is no difficulty in Government making up its mind quickly. We want to do so after consulting hon. Leaders of Opposition. We have held a meeting in your chamber once. I have requested to hold another meeting as and when we find time. We should be able to develop a consensus between us. Government's view point has been clearly put forward to the leaders and we are quite clear in our mind as far as these matters are concerned, But we would like to have a consensus in this matter with the Opposition so that there is no controversy in the action that we take on this matter.

MR. SPEAKER: I think, it was decided to hold a meeting in the Speaker's Chamber because it is easier for the leaders of the parties to meet when the Parliament is in Session.

Secondly, we had the opportunity of discussing some of the recommendations in the Goswami Committee's Report. My

impression is that on certain points there should not be any difficulty and there is likely to be readiness on the part of the Government and the other parties are likely to agree on those things. But there are certain points on which there are lot many difficulties and I am afraid, it may be very difficult to come to any conclusion and take the decision. We would certainly like to hold a meeting, two meetings and long meetings and consider all the issues and try to come to a sort of an agreement which will help us to improve upon the electoral process for which there have been discussions in the House, reports outside and Committee reports also. If something can be done would be very happy about it.

DR. KARTIKESWAR PATRA (Balasore): Sir, crop insurance scheme has not been implemented in Orrissa...

MR SPEAKER: No, Please. Time is over now. Half-an-hour is over now. We are discussing Budget and you can raise that issue at that time. Now Message from Rajya Sabha, please.

(Interruptions)

MR. SPEAKER: No, half-an-hour is over now.

12.33 hrs.

[English]

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

*In accordance with the provisions of Rule 127 of the Rules Of Proce-

ture and Conduct of Buisness in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd April, 1994 agreed without any amendment to the Manipur Panchayati Raj Bill, 1994 which was passed by the Lok Sabha at its sitting held on 22nd April, 1994."

[English]

12.33 ¼ hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the sittings of the House in their Sixth Report presented to the House on 22nd April, 1994 have recommended that leave of absence be granted to the following Members for the period mentioned against each:—

*1. Shri Gurudas Kamat	2.12.93 to 22.12.93
2. Shri Govinda Chandra Munda	8.12.93 to 24.12.93
3. Shri R. Surender Reddy	2.12.93 to 24.12.93
4. Shri Vishwanath Pratap Singh	14.8.93 to 28.8.93; 2.12.93 to 30.12.93; and 21.2.94 to 17.3.94
5. Shri R. S. Mane	21.2.94 to 17.3.94
6. Shri Ram Naik	29.3.94 & 30.3.94 and 18.4.94 to 13.5.94
7. Shri Ram Niwas Mirdha	18.4.94 to 13.5.94"

Is it the pleasure of the House that leave as recommended by the Committee be granted?

12.34 ¼ hrs.

SEVERAL HON. MEMBRES: Yes.

PUBLIC ACCOUNTS COMMITTEE

Sixty-Fifth Report

MR. SPEAKER: The leave is granted. The Members will be informed accordingly.

SHRI BHAGWAN SHANKAR RAWAT (Agra): Sir, I beg to present the Sixty-Fifth Report (Hindi and English versions) of the Public Accounts Commit-